

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Thirteenth Lok Sabha)

EIGHTH REPORT*(Presented on 25.8.2000)*

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.

2. The Committee met on 21 August, 2000 for the purpose of classification and allocation of time for discussion of Bills (vide Appendices I and II) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of nine Bills shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that five Bills shown in Appendix I be placed in category 'A'. The Committee further recommend that the four Bills shown in Appendix II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I and II.

Recommendations

5. The Committee recommend that the classification and allocation of time in respect of Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

21 August, 2000

30 Sravana, 1922 (Saka)

P.M. SAYEED,*Chairman,**Committee on Private Members'**Bills and Resolutions***APPENDIX-I**

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	The Constitution (Amendment) Bill, 2000 (<u>Amendment of the Eighth Schedule</u>) by Sh. Bir Singh Mahato, M.P.	60 of 2000	A	2 hours
2.	The Official Languages (Repeal) Bill, 2000 by Dr. Laxminarayan Pandey, M.P.	85 of 2000	A	2 hours

3.	The Use of India Languages in Commercial Advertisements and on Packages of Consumer Goods Bill, 2000 by Dr. Laxminarayan Pandey, M.P.	102 of 2000	A	2 hours
4.	The Forest Conservation (Amendment) Bill, 2000 (<u>Amendment of section 2, etc.</u>) by Shri Subodh Mohite, M.P.	121 of 2000	A	2 hours
5.	The Constitution (Amendment) Bill, 2000 (<u>Amendment of the article 103, etc.</u>) by Shri Vilas Muttemwar, M.P.	120 of 2000	A	2 hours

APPENDIX-II

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	The Meritorious Students (Assistance) Bill, 2000 in Higher Studies) Bill, 2000 by Shri Haribhai Chaudhary, M.P.	24 of 2000	B	2 hours
2.	The Child Labour in Hazardous Employment (Abolition, Rehabilitation and Welfare) Bill, 2000 by Shrimati Kanti Singh, M.P.	106 of 2000	B	2 hours
3.	The Constitution (Amendment) Bill, 2000 (<u>Amendment of article 243C, etc.</u>) by Shri Priya Ranjan Dasmunsi, M.P.	122 of 2000	B	2 hours
4.	The Constitution (Amendment) Bill, 2000 (<u>Insertion of new article 31</u>) by Shri Y.S. Vivekananda Reddy, M.P.	119 of 2000	B	2 hours